CREST STEEL AND POWER PRIVATE LIMITED

<u>List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.</u>

Category: List of unsecured financial creditors belonging to any class of creditors; Date of Commencement of CIRP: April 22, 2019; List of Creditors as on April 02, 2020

S.No	Name of creditor	Idontificatio	Details of claim received		Details of claim admitted					Amount of	Amount of any mutual	Amount of	Amount of	Remarks.
		n No.	Date of receipt	Amount claimed	Amount of claim admiited	Nature of claim	Amount covered by gurantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set- off	claim not admitted		if any
1														
2														
3														